

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

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File No. XXII(6)/1/2019/Apptt.
Letter No. _____/Apptt.

Dated: _____

To

1. Ms. Ruchi Dayal, S.D.J.M., Bokaro,
2. Ms. Nirmala Barla, Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Bokaro,
3. Sri Vivek Kumar, Judge I/c-cum-J.M. 1st Class, Bokaro,
4. Sri Alok Marandi, Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chatra,
5. Sri Rohit Kumar, Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Daltonganj (Palamau),
6. Sri Rajendra Prasad, Addl. Civil Judge (Jr. Div.), Daltonganj (Palamau),
7. Ms. Anju Kumari Minz, Addl. Civil Judge (Jr. Div.), Deoghar,
8. Sri Anil Kumar, Addl. Civil Judge (Jr. Div.), Madhupur, Deoghar,
9. Sri Arpit Srivastava, Judge I/c-cum-J.M., Dhanbad,
10. Ms. Ritwika Singh, J.M. 1st Class-cum-Addl. Railway Judicial Magistrate, Dhanbad,
11. Ms. Ritu Kujur, Addl. Civil Judge (Jr. Div.), Dhanbad,
12. Sri Surendra Bedia, Addl. Civil Judge (Jr. Div.), Dhanbad,
13. Ms. Shruti Soren, Addl. Civil Judge (Jr. Div.), Dhanbad,
14. Sri Ravi Narayan, Addl. Civil Judge (Jr. Div.), Dhanbad,
15. Ms. Moumita Guin, Addl. Civil Judge (Jr. Div.), Dhanbad,
16. Sri Manish Kumar Mishra, Addl. Civil Judge (Jr. Div.), Dumka,
17. Sri Abhishek Srivastava, J.M.-cum-Judge I/c-cum-Addl. Civil Judge (Jr. Div.), Garhwa,
18. Sri Mayank Tushar Topno, Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Garhwa,
19. Ms. Sama Roshini Kullu, S.D.J.M., Garhwa,
20. Sri Praveen Oraon, Addl. Civil Judge (Jr. Div.), Giridih,
21. Sri Bhupesh Chandra Samad, Addl. Civil Judge (Jr. Div.), Giridih,
22. Sri Shambhu Mahto, J.M.-cum-P.M. (J.J. Board), Giridih,
23. Ms. Pragya Bajpai, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur,
24. Ms. Shikha Rani Tigga, Addl. Civil Judge (Jr. Div.), Jamshedpur,
25. Sri Manish Manikant Pradhan, Addl. Civil Judge (Jr. Div.), Jamshedpur,
26. Sri Krishna Lohra, Addl. Civil Judge (Jr. Div.), Jamshedpur,
27. Ms. Mariam Hemrom, Addl. Civil Judge (Jr. Div.), Jamshedpur,
28. Ms. Satyabhama Kumari, Addl. Civil Judge (Jr. Div.), Jamshedpur,
29. Ms. Sanjibita Guin, Addl. Civil Judge (Jr. Div.), Jamshedpur,
30. Sri Walter Bhengra, S.D.J.M.-cum-Civil Judge (Jr. Div.), Ghatshila (Jamshedpur),
31. Sri Ravi Prakash Tiwari, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J. Board), Khunti,
32. Sri Rajeev Kumar Singh, S.D.J.M.-cum-Judge I/c, Koderma,
33. Sri Achhat Srivastava, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J. Board), Latehar,
34. Sri Manoj Kumar Indwar, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J. Board), Lohardaga,
35. Ms. Kumari Nitika, J.M. 1st Class-cum-P.M. (J.J. Board), Ranchi,
36. Sri Dharmendra Kumar, Railway Judicial Magistrate, Ranchi and
37. Sri Tarkeshwar Das, Railway Judicial Magistrate, Sahebganj.

Sub: - Nomination for two days (R-16) Refresher Training Course on Addressing issues of core competence towards excellence in qualitative and quantitative Justice scheduled to be held on 7th and 8th September, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R-16) Refresher Training Course on Addressing issues of core competence towards excellence in qualitative and quantitative Justice scheduled to be held on 7th and 8th September, 2019 at Judicial Academy Jharkhand, Ranchi on following topics:

- Latest Judgments and Directions of Hon'ble Court
- Order 6, 7, 8 of C.P.C.
- Order 10, 11, 14, 17
- Order 20, 21
- Interests & Costs- Section 34, 35, 35A & 35B of C.P.C.
- Specific Relief Act
- Registration Act
- CNT & SPT Act
- Insolvency & Bankruptcy Code, 2016
- Judgment writing & model judgments
- Inspection of Courts & Office

You are, therefore, directed to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 07.09.2019 at 9:30 A.M. in proper dress as well as bring with you the official laptop with Jio-Fi connection for training in CIS 3.01 and the relevant books.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 06th September, 2019 till the evening of 08th September, 2019.

Yours faithfully,
Sd/- J.P. Singh
Registrar (Administration)

Memo No. 3155 /Apptt.

Dated, Ranchi, the August 31, 2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2165/JAJ dated 01.06.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)